

IN THE MATTER OF CORPORATE INSOLVENCY RESOLUTION PROCESS OF DHARANI SUGARS AND CHEMICALS LIMITED

CIN : L15421TN1987PLCO1454

Date of commencement of CIRP: 29th July 2021

LIST OF CREDITORS  
Summary as on 27-10-2021

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2021

List of operational creditors (Government dues)  
(Annexure-7) (NIL)

Sl NO.	Details of Claimant		Date of Claim Received	Amount Claimed	Amount of claim admitted	Details of Claim admitted				Amount of claim under verification	Remarks if any			
	Department	Government				Date of Receipt	Nature of Claim	Amount covered by security interest	Amount covered by guarantee			Whether related party?	% of voting share in C&C if applicable	
1	Employee State Insurance Corporation - Regional Office, Chennai	State Government	23-09-2021	8,238	-	ESI dues	0	0	No	NIL	0	0	8,238	
2	Employee Provident Fund - Regional Office, Chennai South	State government	12-10-2021	1,51,121	-	EPF dues	0	0	No	NIL	0	0	1,51,121	
<b>TOTAL</b>				<b>1,59,359</b>	<b>-</b>								<b>1,59,359</b>	

Amount in Rs.

